

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO.192/7/HDB/2017
NAME OF THE COMPANY	SEW Infrastructure Limited
NAME OF THE PETITIONER(S)	Amrit Jal Ventures Private Limited
NAME OF THE RESPONDENT(S)	SEW Infrastructure Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Dr P. V. Amaumadha frasad	Cerus	9848028289	A) 1/2
	K. SURESH KUMUR	Advocate	Sureshkumlegunailcan 9959357722	6 <u>94</u> .

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	-Adv for Respondent	Vikram Oculaw chambeurons	W

Heard Dr Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsels for the Petitioners and Shri P. Vikram, Learned Counsel for the Respondent. Shri P. Vikram, Learned Counsel is filing his vakalat today for the Respondent and takes notice and waives further notice in the matter and requested one week time to file his reply. Post the case on 03.11.2017.

Member (T)

Member (J)

Bm